

B.S. BHANUMATHI
REGISTRAR GENERAL



AMARAVATI
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R - 1980
3/3/21

ROC No.192/SO/2020

Dated 26.02.2021

To

All the Principal District & Sessions Judges
in the State of Andhra Pradesh

Sir/Madam,

Sub: High Court of Andhra Pradesh – COVID-19 Pandemic across the State – Functioning of Subordinate Courts including Labour Courts and Tribunals under the control of the High Court – certain instruction issued - Reg.

Ref: 1. High Court's Circular in Roc No.192/SO/2020 dated 16.03.2020.
2. High Court's letter in Roc.No.192/So/2020, dt: 02.07.2020

Adverting to the subject and references cited, I am to inform that the High Court has already issued the reference cited circular and letter relating to the measures to be taken for prevention of COVID-19 virus, in functioning of Courts.

In this connection, as directed, I am to request you to follow the measures like wearing mask, using sanitizer, maintaining social distance etc specified under the said COVID-19 preventive measures/ Guidelines as modified by the Central and State Governments from time to time. I am also to request you to issue necessary instructions in this regard to the Officers and staff in Your Unit to strictly follow them without fail.

Yours sincerely,

REGISTRAR GENERAL

26/02/2021

సంబంధిత ఉద్దేశ్యాలకు నెలకొనే
పరిశీలించి తగు చర్య
తీసుకోగలరు
జిల్లా జడ్జి

PRL. DISTRICT COURT : WEST GODAVARI : ELURU : DT. 04.03.2021

Communicated to all the Judicial Officers working in the Unit of West Godavari, including the Secretary, D.L.S.A., West Godavari, Eluru, through **emails** of the Officers and also placed the same in District Court's website i.e., **<http://districts.ecourts.gov.in/westgodavari>**, with a request to follow the Circular instructions of the Hon'ble High Court scrupulously


PRL. DISTRICT JUDGE,
W.G., ELURU.

Copy to :

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the official website of District Court and also send **emails** to all the Courts.

DIS NO 1212
DATE 4/3/21